

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/162/(IB)/2018
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. Govindharan Dominic S. Dawof A	Operational Credits	ASD
2.	J. MANIVANMAN	REPRESENTING COUNSEL FOR VETRIVEL	PL

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that they are intending to settle the matter and they have initiated the process for talks with the petitioners. Counsel for respondent brought Rs.10 lakhs by way of cheque as part of initial payment. Counsel for petitioner insisted for payment of the said amount by way of Demand Draft. The respondents further submitted that apart from Rs.10 Lakhs which they are ready to pay today, they would pay another part of the claim amount before the next date of hearing and place a proposal for settlement. At request, time is enlarged for hearing further submissions. **Put up on 07.08.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)